

**COURT-II**

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**Appeal No. 70 of 2013**

**Dated : 30<sup>th</sup> April, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**Wardha Power Company Ltd. ... Appellant(s)  
Versus  
Maharashtra Electricity Regulatory  
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1  
Ms. Ramni Taneja for R-2  
Mr. Ravjyot Ghumman for R-3  
Mr. Amit Kapur  
Ms. Poonam Verma  
Mr. Gaurav Dudeja for R-4

**ORDER**

We have heard the learned counsel for the Appellant for some time.

Post the matter for further hearing on **16<sup>th</sup> May, 2014.**

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**